
Munishkumar @ Muneeshkumar And Others Vs State

Criminal Original Petition (MD) No. 19268 Of 2023

Court: Madras High Court (Madurai Bench)

Date of Decision: Oct. 26, 2023

Acts Referred:

Indian Penal Code, 1860 – Section 294(b), 307, 323, 342, 367

Hon'ble Judges: R.Sakthivel, J

Bench: Single Bench

Advocate: G. Vishnuram, A. Thiruvadikumar

Final Decision: Dismissed/Partly Allowed

Judgement